

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION NO. 38**

Dated Guwahati, the 26<sup>th</sup> September, 2019

Hon'ble the Chief Justice (Acting) has been pleased to constitute **Vacation Courts at the Principal Seat** of the Gauhati High Court with the following Hon'ble Judges to take up urgent matters on the dates shown below during the ensuing **Long Vacation, w.e.f. 5<sup>th</sup> October to 20<sup>th</sup> October, 2019:**

**VACATION COURT**

**Principal Seat**

| Sl. No. | Hon'ble Judge for Vacation Court | Date                              |
|---------|----------------------------------|-----------------------------------|
| 1.      | Hon'ble Mr. Justice K. R. Surana | On 10 <sup>th</sup> October, 2019 |
| 2.      | Hon'ble Mr. Justice P. K. Deka   | On 16 <sup>th</sup> October, 2019 |

Limitation will not run during the Vacation.

By Order,

Sd/ Robin Phukan

**REGISTRAR GENERAL**

2114-2156

Memo No. HC. III – 37/2016 / /G, dated 26<sup>th</sup> September, 2019

Copy to:

1. The Secretary General, Supreme Court of India, New Delhi
2. The Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
3. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun for information and necessary action.
4. The Registrar, High Court of \_\_\_\_\_.
5. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
6. The Secretary, High Court Bar Association Kohima Bench, Kohima/ Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.

7. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
8. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
9. The Secretary, Bar Association, Dimapur, Nagaland.
10. The Secretary, Lawyers' Association, Guwahati.
11. The Senior Govt. Advocate, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh, Gauhati High Court, Guwahati.
12. The District & Sessions Judge, \_\_\_\_\_ Assam.
13. The Registrar-cum-Principal Secy. to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
14. The L.R.-cum-Commissioner & Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.
15. The Director, Judicial Academy, Assam.
16. The Assistant Solicitor General of India, Gauhati High Court, Guwahati.
17. The Joint Registrar (Judl.) Gauhati High Court, Guwahati.
18. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
19. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
20. The Director, Law Research Institute, Gauhati High Court, Guwahati.
21. The Asstt. Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati.
22. The Special Officer, Translation Wing, Gauhati High Court, Guwahati.
23. The Secretary, High Court Legal Aid Committee, Gauhati High Court, Guwahati.
24. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati.
25. The P.S to Hon'ble Mr. Justice K. R. Surana, Gauhati High Court, Guwahati.
26. The P.S to Hon'ble Mr. Justice P. K. Deba Gauhati High Court, Guwahati.
27. The P.S to Hon'ble Mr./Mrs. Justice \_\_\_\_\_ Gauhati High Court, Guwahati.
- ✓ 28. The System Analyst, Computer Section, Gauhati High Court, Guwahati. He is requested to upload the notification in the website of Gauhati High Court.
29. The Admn. Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati.
30. The Court Officer No.1 / No.2, Gauhati High Court, Guwahati.
31. The Court Master, Court No. \_\_\_\_\_, Gauhati High Court, Guwahati.
32. The Medical Officer, Guwahati High Court Medical Unit.
33. The C.A. to the Registrar General, Gauhati High Court, Guwahati
34. The Court Manager, Gauhati High Court, Guwahati
35. The Chief Security Officer, Gauhati High Court, Guwahati
36. The Manager, Staff Canteen of the Gauhati High Court (Old Block), Guwahati / The Manager, High Court Canteen, Gauhati High Court (New Block), Guwahati.
37. The Notice Board, Gauhati High Court, Guwahati.

  
**REGISTRAR GENERAL**

27-09-19  
26/09/19